

allocation is 26383 MTs. During the current financial year, a quantity of 79149 MTs of kerosene has been allocated upto June, 1998.

The monthly quota of foodgrains to Orissa under TPDS is fixed at 35,540 MT and the entire quantity is given as rice as preferred by the State Government. During the current financial year an additional allotment of 10,000 Metric Tonnes (MT) of rice per month was

made in April, 1998. The additional allotment has been increased to 15,500 MT of rice since May, 1998 which includes 500 MT rice for Emergency Feeding Programme in KBK districts. Government of Orissa have been requesting for allotment of 50,000 MTs of wheat per month. The additional allocation of wheat given was 25000 MT per month from April, 1998 to July 1998 and it has been increased to 35000 MT per month for August, 1998. The allocations of wheat and rice during 1998-99 upto August, 1998 are summarised below:

(in Metric Tonnes)

	Rice			Wheat			Total
	BPL	APL	ADDL.	BPL	APL	ADDL.	
April, 98	31,820	3,720	10,000	—	—	25,000	70,540
May, 98	31,820	3,720	15,500			25,000	76,040
June, 98	31,820	3,720	15,500			25,000	76,040
July, 98	31,820	3,720	15,500			25,000	76,040
Aug., 98	31,820	3,720	15,500			35,000	86,040

Demand and Allocation of R8D Palmolein under PDS in Maharashtra

4171. MISS SAROJ KHAPARDE: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) what has been the demand and allocation of RBD Palmolein under PDS in respect of Maharashtra during the last six months, month-wise;

(b) the reasons for lesser allocation of Palmolein to the State;

(c) whether Government propose to increase the allocation to meet the entire demand of the State; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SAYTA PAL SINGH YADAV): (a) to (d) The Central Government imports edible oils for distribution through PDS in the Festival Season of each year (August-

November). Maharashtra State had unlifted stock of 17653 MTs at the end of November, '97. At their request, the validity period for lifting this balance allocation was extended from time to time upto 30th April, 1998.

There was no demand from Maharashtra State for supply of additional stocks of edible oils in the period January—March, '98. In April, 1998, the Central Government asked the States to send their requirement for edible oils for distribution through PDS during the Festival Season of 1998. Maharashtra State asked for an allocation of 27,000 MTs for the Festival period, and an additional allocation of 13,000 MTs for the period May—July, 1998. Consistent with the Government policy of limiting supply of edible oils in the PDS to the Festival Season, the requirement of Maharashtra State of 27,000 MTs for distribution during that period has been taken into account while planning imports for the Festival Season of '98.